

The Gazette of India



सत्यमेव जयते

PUBLISHED BY AUTHORITY

No. 10]

NEW DELHI, SATURDAY, MARCH 9, 1957

PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE**MINISTRY OF DEFENCE**

No. 423, dated 26th Feb. 1957.—On transfer from the Min. of Home Affairs, Shri S. Krishnamoorthy, a perm. Grade III and Offg. Grade I Officer of the C.S.S., is appointed as Under Secy., in the Min. of Def., 25th Feb. 1957.

MAN SINGH, Under Secy.

No. 424, dated 26th Feb. 1957.—Shri B. N. Varma, I.C.S., Jt. Secy., Min. of Def., is granted leave on average pay for 2 months, 12th Feb. 1957.

D. P. McKENNA, Dy. Secy.

No. 425, dated 26th Feb. 1957.—Shri Niranjan Singh, a perm. Grade II and Offg. Grade I Officer of the C.S.S., Under Secy., Min. of Def., is granted leave on average pay for 2 months, 7th Feb. 1957.

No. 426, dated 26th Feb. 1957.—Shri B. Prasad, a perm. Grade II and Offg. Grade I Officer of the C.S.S.S., First P.A. to Defence Minister, is granted earned leave for 30 days, 7th Feb. 1957.

No. 427, dated 25th Feb. 1957.—Shri K. S. Chowhan, a perm. Grade IV and Offg. Grade III Officer of the C.S.S., Section Officer, Min. of Def., is granted earned leave for 57 days, 1st Feb. 1957.

No. 428, dated 25th Feb. 1957.—With ref. to M. of D. Notn. No. 2048, dated 19th Dec. 1956, published in the *Gazette of India*, dated 29th Dec. 1956, Shri S. P. Madan, a perm. Grade IV and Offg. Grade III Officer of the C.S.S., Section Officer, Min. of Def., was granted an extension of earned leave for 8 days, 24th Jan. 1957.

No. 429, dated 23rd Feb. 1957.—Shri Ajit Singh, a perm. Grade III Officer of the C.S.S., Offg. Under Secy., (Grade I of the C.S.S.), Min. of Def., reverted as Section Officer (Offg. Grade II), 13th Feb. 1957 (F.N.).

MAN SINGH, Under Secy.

OFFICE OF THE C. A. O.

No. 430, dated 23rd Feb. 1957.—Shri H. R. Sachdev, tempy. O.S., is granted earned leave for 46 days, 2nd Jan. 1957.

G. M. CHOPRA, Asstt. C.A.O.

CONTROLLER GENERAL OF DEFENCE PRODUCTION

No. 431, dated 25th Feb. 1957.—The undermentioned officer relinquished his appt. on attaining the age of 55:—

Indian Ordnance Services

Dr. S. R. Sengupta, tempy. Senior Scientific Officer, T.D.E. Laboratories, Kanpur, 16th Dec. 1956.

SEWA SINGH, Under Secy.

No. 432, dated 21st Feb. 1957.—The undermentioned officer is granted leave:—

T. D. Dte.

Shri Amrik Singh, perm. C.S.O., Grade II, privilege leave for 2 months and 16 days, 18th Jan. 1957.

G. M. CHOPRA, Asstt. C.A.O.

NATIONAL CADET CORPS

No. 433, dated 25th Feb. 1957.—The following gentlemen have been granted Commissions:—

*Senior Division (Army Wing)**To be 2/Lts.**Orissa*

Sanat Chandra RAKSHIT (NCC/2140), 12th Aug. 1956.

Andhra Pradesh

Vakapalli Lazarus HERMAN (NCC/1966) and Uppuluri Venkateswara RAO (NCC/1967), 22nd Nov. 1956.

G. C. L. JONEJA, Dy. Secy.

No. 434, dated 22nd Feb. 1957.—With ref. to M. of D. Notn. No. 1878, dated 1st Dec. 1956, Kumari S. J. Das Gupta, tempy. Lady Staff Officer, Grade III, Class I of N.C.C. Dte., is granted an extension of earned leave for 14 days, 2nd Dec. 1956.

DEFENCE SCIENCE ORGANISATION

No. 435, dated 21st Feb. 1957.—Shri Zahir Phiroze MARSHALL is appointed as tempy. Junior Scientific Officer, on probation for a period of two years, in an existing vacancy, 7th Feb. 1957.

No. 436, dated 22nd Feb. 1957.—The undermentioned officers are granted leave:—

Dr. R. R. Aggarwal, tempy. Junior Scientist, earned leave for 9 days, 14th Jan. 1957.

Dr. N. V. V. Parthasarathi, tempy. Junior Scientist, earned leave for 33 days, 14th Jan. 1957.

Shri K. Achyuthan, tempy. Junior Scientist, earned leave for 30 days, 25th Jan. 1957.

Shri Dhanpat Rai, perm. Tech. Librarian, earned leave for 30 days, 8th Nov. 1956.

PSYCHOLOGICAL RESEARCH WING

No. 437, dated 22nd Feb. 1957.—Miss I. J. Jacob, quasi-permt. Junior Psychologist, earned leave for 19 days, 11th Dec. 1956.

SCHOOL OF FOREIGN LANGUAGES

No. 438, dated 19th Feb. 1957.—With ref. to M. of D. Notn. No. 1752, dated 10th Nov. 1956, on successful completion of probation, Shri Abdul Khaliq Naqvi is retained as tempy. Lecturer.

G. M. CHOPRA, Asstt. C.A.O.

(ARMY BRANCH)

No. 439, dated 25th Feb. 1957.—The President has been pleased to make the following appointment on his personal staff:—

To be Aide-de-Camp

Capt. S. A. SAWHNEY (IC-3942), Sigs., 2nd Feb. 1957 (F.N.).

R. K. SUNDARESAN, Under Secy.

No. 440, dated 16th Feb. 1957.—The following appointment is made:—

COMDS. & STAFF

To be G.O.C.-in-C., Southern Command

Maj.-Gen. P. N. Thapar (IA-558) is granted the actg. rank of Lt.-Gen., 21st Jan. 1957.

N. N. WANCHOO, Jt. Secy.

No. 441, dated 23rd Feb. 1957.—The following appointment is made:—

COMDS. & STAFF

To be Comdr. an Indep. Sub Area

Brig. Anup Singh (IA-1283), 28th Jan. 1957.

S. K. SARKAR, Dy. Secy.

No. 442, dated 20th Feb. 1957.—The following appointments are made:—

ARMY HEADQUARTERS

A. G.'s Branch

Shri Alimchand Singh, perm. C.S.O. Grade II/tempy. D.A.D., to be offg. C.S.O. Grade I until further orders, vice Shri G. M. Chopra, transferred, 16th Jan. 1957.

On transfer from E.-in-C.'s Branch, Shri Bhagwan Das, perm. C.S.O. Grade II, to be offg. D.A.D. vice Shri Alimchand Singh promoted, 25th Jan. 1957.

E.-in-C.'s Branch

Shri S. K. Dutt, perm. O.S., to be offg. C.S.O. Grade II, until further orders, vice Shri Bhagwan Das transferred, 25th Jan. 1957.

On transfer from A.G.'s Branch, Shri K. N. Mathur, perm. Supdt., to be offg. O.S., until further orders, vice Shri S. K. Dutt promoted, 25th Jan. 1957.

G. M. CHOPRA, Asstt. C.A.O.

No. 443, dated 25th Feb. 1957.—The following appointments are made:—

REGULAR ARMY

Regular Commissions

The undermentioned tempy. commissioned officer to be Capt. w.e.f. 16th Nov. 1956, with seniority for pay and promotion under A.I. 9/S/50 as indicated against his name and relinquishes his T.C.:—

Amar Singh SANGWAN (TC 30134 now IC 8035), Infy., with seniority as 2/Lt. from 20th Sep. 1950, as Lt. from 20th Sep. 1952 and as Capt. from 20th Sep. 1956.

The undermentioned tempy. commissioned officer to be Capt. w.e.f. 31st Dec. 1956, with seniority for pay and promotion under A.I. 9/S/50 as indicated against his name and relinquishes his T.C.:—

TRALOCHAN SINGH (TC 30426 now IC 8034), Infy., with seniority as 2/Lt. from 22nd Nov. 1950, as Lt. from 22nd Nov. 1952 and as Capt. from 22nd Nov. 1956.

The undermentioned tempy. commissioned officer to be Capt. w.e.f. 7th Jan. 1957, with seniority for pay and promotion under A.I. 9/S/50 as indicated against his name and relinquishes his T.C.:—

Madan Mohan BALI (TC 30208 now IC 8036), Artillery, with seniority as 2/Lt. from 15th Oct. 1950, as Lt. from 15th Oct. 1952 and as Capt. from 15th Oct. 1956.

The undermentioned tempy. commissioned officer to be Lt. w.e.f. 31st Dec. 1956, with seniority for pay and promotion under A.I. 9/S/50 as indicated against his name and relinquishes his T.C.:—

Bhupindar Singh BHASIN (TC 30738 now IC 8037), Infy., with seniority as 2/Lt. from 21st Feb. 1951 and as Lt. from 21st Feb. 1953.

Permanent Regular Commission (Special List)

The undermentioned short service regular commissioned officer is appointed to a perm. regular commission in the Special List of Technical Officers in Engineers in rank of Capt. w.e.f. 12th Dec. 1955 with seniority for promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

Attokaren Lazar PETER (SS 14837 now SL 116), Engineers, with seniority as Lt. from 5th Nov. 1948 and as Capt. from 5th Nov. 1955 but with seniority for purposes of pay only from 5th Nov. 1946 under the provisions of A.I. 222/48.

(M. of D. Notn. No. 59, dated 31st Dec. 1956, published in the *Gazette of India*, dated 12th Jan. 1957, in so far as it relates to this officer is hereby cancelled.)

The undermentioned short service regular commissioned officer is appointed to a perm. regular commission in the Special List of Record Officers in the rank of Capt. w.e.f. 2nd July 1956 with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

Sohan Singh SODHI (NTS 17001 now SL 153), A.M.C., as 2/Lt. from 12th Aug. 1944, as Lt. from 12th Aug. 1946 and as Capt. from 12th Aug. 1951.

The undermentioned short service regular commissioned officer is appointed to a perm. regular commission in the Special List of Record Officers in the rank of Capt. w.e.f. 4th Aug. 1956 with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

Puthanpura Vellakat Narayana MENON (SS 14513 now SL 172), A.S.C., as 2/Lt. from 1st June 1948 as Lt. from 1st June 1950 and as Capt. from 1st June 1955.

The undermentioned short service regular commissioned officer is appointed to a perm. regular commission in the Special List of Technical Officers in E.M.E. in the rank of Capt. w.e.f. 3rd Jan. 1957 with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

Badri Nath SETHI (SS 13217 now SL 208), E.M.E., as 2/Lt. from 17th Feb. 1946 as Lt. from 17th Feb. 1948 and as Capt. from 17th Feb. 1953.

The undermentioned tempy. commissioned officer is appointed to a perm. regular commission in the Special List of Technical Officers in E.M.E. in the rank of Lt. w.e.f. 26th Nov. 1956 with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes T.C.:—

Ram Chander KUMAR (TC 30058 now SL 204), E.M.E., as 2/Lt. from 4th Apl. 1951 and as Lt. from 4th Apl. 1953.

The undermentioned tempy. commissioned officer is appointed to a perm. regular commission in the Special List of Technical Officers in E.M.E. in the rank of Lt. w.e.f. 8th Jan. 1957 with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes T.C.:—

Jayanta Kumar SEN (TC 30858 now SL 209), E.M.E., as 2/Lt. from 19th Feb. 1952 and as Lt. from 19th Feb. 1954.

The undermentioned J.C.Os. are appointed to perm. regular commission in the Special List of Record Officers:—

To be Lts. (on probn.)

Sub. Ramamurthy RAMSESHAN (42778-JC now SL 188), A.S.C., Jems. Vellore Shunmugam SANKARA-NARAYAN (JC 57473 now SL 191), Engineers, Edgar Osmond IRELAND (5576807-JC now SL 192), A.S.C. and Harbans Lal CHADHA (63584-JC now SL 195), A.M.C., 26th Nov. 1956.

The undermentioned J.C.O. is appointed to a perm. regular commission in the Special List of Technical Officers in Sigs.:—

To be Lt. (on probn.)

Sub. KARTAR SINGH (Ex A2318 now SL 145), Sigs., 2nd July 1956.

The undermentioned J.C.O. is appointed to a perm. regular commission in the Special List of Technical Officers in E.M.E.:—

To be Lt. (on probn.)

Jem. UJAGAR NATH (ME/46614 now SL 206), E.M.E., 26th Nov. 1956.

The undermentioned N.C.O. is appointed to a perm. regular commission in the Special List of Record Officers:—

To be 2/Lt. (on probn.)

Hav. Atma Prakash DWIVEDI (1124970 now SL 196), Artillery, 26th Nov. 1956.

REGULAR ARMY

Army Medical Corps

Perm. Regular Commission

To be Lt. (on probn.)

Deba Brata RAY, M.B., B.S. (MR-944), 29th Jan. 1957.

TERRITORIAL ARMY

Territorial Commission

To be Lt. (on probn.)

Daniel Joseph SNAIZE (TA 40555), Artillery, 23rd Jan. 1956.

No. 444, dated 25th Feb. 1957.—The services of the undermentioned A.M.C. officers were placed at the disposal of the Min. of External Affairs for employment with the Assam Rifles w.e.f. the dates shown against each:—

Capt. K. C. KOHLI (MS-5235), A.M.C. (SSRC), 31st Jan. 1953.

Capt. B. R. BHATTACHARYA (MR-866), A.M.C. (Reg.), 6th Feb. 1953.

Capt. S. K. BARMAN (MS-5295), A.M.C. (SSRC), 1st Feb. 1953.

Capt. R. N. SHARMA (MS-5246), A.M.C. (SSRC), 2nd Aug. 1953.

Capt. J. BASU MALLICK (MS-5177), A.M.C. (SSRC), 12th Mar. 1954.

Capt. N. NUGGIHALLI (MS-5677), A.M.C. (SSRC), 30th Mar. 1954.

Capt. R. P. BISWAS (MS-5603), A.M.C. (SSRC), 3rd Nov. 1954.

Capt. S. P. SENGUPTA (MR-872), A.M.C. (Reg.), 3rd Mar. 1956.

No. 445, dated 25th Feb. 1957.—The undermentioned officers of the A.M.C. whose services were placed at the disposal of the Min. of External Affairs for employment with the Assam Rifles reverted to military employ w.e.f. the dates shown against their names:—

Capt. B. R. BHATTACHARYA (MR-866), A.M.C. (Reg.), 13th Apl. 1956.

Capt. J. BASU MALLICK (MS-5177), A.M.C. (SSRC), 31st Oct. 1954.

No. 446, dated 22nd Feb. 1957.—The undermentioned officers forfeit service for purpose of promotion as indicated against their names:—

REGULAR ARMY

Regular Commissions

Lt. K. B. Nowlay (IC 6336), Engineers, forfeits 2 years, service for purpose of promotion, 18th Dec. 1956.

Lt. H. S. Gujral (IC 5994), Engineers, forfeits 18 months' service for purpose of promotion, 27th Dec. 1956.

No. 447, dated 23rd Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 7th Mar. 1948 vide M. of D. Notn. No. 1691, dated 1st Oct. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

2/Lt. (A/Capt.) P. S. Grewal (SS 14825), E.M.E., with seniority for pay and promotion from 25th Mar. 1948.

No. 448, dated 22nd Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 1st June 1948 vide M. of D. Notn. No. 1597, dated 17th Sep. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) Parma Nand (SS 14652), Infy., with seniority for promotion from 15th June 1948 and for pay from 15th June 1948 under A.I. 222/48.

No. 449, dated 21st Feb. 1957.—The undermentioned officers on probation are confirmed:—

REGULAR ARMY

Army Medical Corps

Short Service Regular Commission

Capt. R. N. Varma (MS-6000), 5th Dec. 1955.

Army Dental Corps

Short Service Regular Commissions

Capt. S. N. PURI (DS-11056), 29th Dec. 1955.

Lts. S. K. TANEJA (DS-11057), P. J. S. SAWANI (DS-11058) and H. K. GHOSH (DS-11059), 2nd Jan. 1956.

R. K. SUNDARESAN, Under Secy.

No. 450, dated 18th Feb. 1957.—The following promotions are made:—

REGULAR ARMY

To be Subs. Lt. Gen.

Maj. Gen. P. N. Thapar (IA-558), 1st Feb. 1957.

To be Subs. Lt. Gen. (Corps Commander)

Maj. Gen. S. P. P. Thorat (AI-536), D.S.O., 1st Feb. 1957.

H. C. SARIN, Jt. Secy.

No. 451, dated 25th Feb. 1957.—The following promotions are made:—

REGULAR ARMY

Regular Commissions

Cpts. to be Majs.

V. C. Fernandez (IC 3182), Sigs., 6th June 1956.

Jaswant Mayadas (IC 2145) and K. S. Deol (IC 2143), Sigs., 4th Nov. 1956.

S. P. Ohrie (IC 2889), Sigs., 7th Nov. 1956.

T. H. E. Prins (IC 4429), Engineers, 14th Nov. 1956.

O. P. Raghavan (IC 2083), A.O.C., 14th Nov. 1956.

J. A. Cyprian (IC 2086), Engineers, 28th Nov. 1956.

Emergency Commissions

A. S. C.

The undermentioned Lts. are promoted to the quasi-subs. rank of Capt. w.e.f. 1st July 1955 with seniority as indicated against their names:—

H. S. Dhillon (IEC 4131), 28th Feb. 1952.

V. V. Hate (IEC 3884), 14th Mar. 1952.

M. R. Bhise (IEC 6568), 21st Mar. 1952.

A. D'Cruz (IEC 7087), K. B. Thimiah (IEC 4708) and S. K. Chowdhury (IEC 4729), 18th Apl. 1952.

Gurpal Singh (IEC 7637), K. C. Anand (IEC 7685), Puran Singh (IEC 7758) and P. S. Virk (IEC 6623), 30th May 1952.

Dharam Singh (IEC 6210), 13th June 1952.

Deokinandan Paliwal (IEC 6341), 27th June 1952.

S. V. Kotwal (IEC 6288), 11th July 1952.

C. S. Mahil (IEC 6498), S. C. Pol (IEC 7249), D. V. Pandit (IEC 8930) and S. R. Kalle (IEC 10392), 25th July 1952.

T. R. Prinja (IEC 6794) and Joginder Singh (IEC 6756), 12th Sep. 1952.

Jaswant Singh (IEC 8405) and Harnam Singh (IEC 8422), 14th Nov. 1952.

Khushal Singh (IEC 8329), 16th Jan. 1953.

K. P. Datta (IEC 9140), 19th Mar. 1953.
Chandrasekher Panayanathatta (IEC 8018) and
S. M. Pananghat (IEC 8021), 26th Mar. 1953.
K. P. Manickam (IEC 10363), 16th Apl. 1953.
Harbansh Singh (IEC 9415) and P. H. White (IEC
9409), 21st May 1953.

Short Service Regular Commissions

A. S. C.

The undermentioned Lts. are promoted to the quasi-
subs. rank of Capt. w.e.f. 1st July 1955, with seniority
as indicated against their names:—

Gurdhian Singh (SS 345), 15th May 1950.
D. S. Mamik (SS 13829), 24th July 1950.
Krishan Noon (SS 16200), 18th Aug. 1950.
Lakshman Singh (SS 1231), 26th Nov. 1950.
C. R. Bhattacharya (SS 3343), 3rd Jan. 1951.
Judah Abraham (SS 5150), 11th Jan. 1951.
P. P. E. Sampson (SS 1198) and K. I. P. Singh (SS
4262), 28th Jan. 1951.
M. K. Chengapa (SS 7878), 13th Sep. 1951.
G. V. Dravid (SS 4066) and R. S. Randhawa (SS
4417), 22nd Nov. 1951.
Kalyan Dass (SS 3898), 28th Jan. 1952.
T. Sankunny Nair (SS 4463), 28th Feb. 1952.
R. R. Singh (SS 4438), 14th Mar. 1952.
Syed Ishtiaq Ali (SS 4724), 18th Apl. 1952.
C. K. Kutty (SS 11752), 30th May 1952.
J. S. Paul (SS 6535), 27th June 1952.
S. S. Bedi (SS 8418), 14th Nov. 1952.

REGULAR ARMY

Army Medical Corps

Permt. Regular Commission

Capt. to be Maj.

G. Subramanian (MR-491), 11th Nov. 1956.

R. K. SUNDARESAN, Under Secy.

No. 452, dated 13th Feb. 1957.—The following pro-
motions are made:—

REGULAR ARMY

Corps of E. M. E.

To be Subdr. Maj. (Clerks G. D.)

39370-JC P/A/Sub. Maj. Ram Lal SHARMA, 39379-
JC P/A/Sub. Maj. Datte Ditta and 39383-JC P/A/Sub.
Maj. Kapil Dev KANWAR, 1st Jan. 1956.

39364-JC P/A/Sub. Maj. Charan Dass, 6th Feb. 1956.

To be Subdrs. (Clerks G. D.)

59848-JC P/A/Subdr. Harbans Singh DHAM, 55199-
JC P/A/Subdr. Chint Ram, 55179-JC P/A/Subdr.
Harbans Singh, 55208-JC P/A/Subdr. Janki Dass
RATTAN, 55236-JC P/A/Subdr. Hari Dutt CHOUBEY,
44943-JC P/A/Subdr. Gurbachan Singh KANDRA,
47672-JC P/A/Subdr. Rattan Lal GAKHAR and
44945-JC P/A/Subdr. C. Chokalingam, 1st Jan. 1956.

44946-JC P/A/Subdr. A. Ganapathy ACHIAH, 6th
Feb. 1956.

To be Subdrs. (Store Tech.)

51006-JC War./Subs. Subdr. Babulal Pannalal
MAHAJAN, 51008-JC P/A/Subdr. Nirmal Chandra
CHANDRA and 51010-JC P/A/Subdr. T. V. JOHN, 1st
Jan. 1956.

To be Jemdr. (Clerks)

6999762 Hav. Clk. (GD) Achraj Lal RAJPUT—JC
7250, 7032299 Hav. Clk. (GD) Comfort Masih—JC
7251, 7030203 Hav. Clk. (GD) Kokkery Mukundan—
JC 7252, 7012045 Hav. Clk. (GD) Ran Singh—JC 7253
and 7012063 Hav. Clk. (GD) Sambhaji Bhavoorao
DESHPANDE—JC 7254, 15th Sep. 1956.

7012101 Hav. Clk. (GD) Kanwar Singh—JC 7255 and
7012057 Hav. Clk. (GD) R. Madhavan PILLAI—JC
7256, 15th Oct. 1956.

To be Jemdrs. (Store Tech.)

7022782 Hav. St. Tech. Sita Ram—JC 7257, 15th Sep.
1956.

7025135 Hav. St. Tech. Aditya Krishna GHOSH—
JC 7297, 1st Nov. 1956.

To be Subdr. Maj. (Artz.)

25140-JC P/A/Subdr. Maj. Bisram Singh, 20th Apl.
1956.

To be Jemdrs (Artz.)

ME/30416 Hav. Art. L/Maker Dhanwant Singh—JC
7298, 17th Oct. 1956 with ante-date of seniority without
effect on pay and allowances from 15th Oct. 1956.

7014909 Hav. Ref. Mech. Daulat Ram—JC 7299, 25th
Oct. 1956 with ante-date of seniority without effect
on pay and allowances from 15th Oct. 1956.

ME/109166 Hav. Art. L/Maker Sohan Singh—JC 7300,
17th Oct. 1956 with ante-date of seniority without effect
on pay and allowances from 15th Oct. 1956.

ME/119257 Hav. Turner Nazar Singh—JC 7301, 20th
Oct. 1956 with ante-date of seniority without effect
on pay and allowances from 15th Oct. 1956.

To be Jemdrs. (Armourer)

7020740 Hav. Armr. Sukhdev Raj—JC 7302, 25th
Oct. 1956 with ante-date of seniority without effect
on pay and allowances from 15th Oct. 1956.

7015586 Hav. Armr. Kirpal Singh—JC 7303, 2nd Nov.
1956 with ante-date of seniority without effect on pay
and allowances from 15th Oct. 1956.

ME/89116 Hav. Armr. Harbhajan Singh—JC 7304,
28th Oct. 1956 with ante-date of seniority without
effect on pay and allowances from 15th Oct. 1956.

7015820 Hav. Armr. Gurbachan Singh—JC 7305, 7th
Nov. 1956 with ante-date of seniority without effect
on pay and allowances from 15th Oct. 1956.

7015817 Hav. Armr. Pritam Singh GREWAL—JC
7306, 29th Nov. 1956 with ante-date of seniority with-
out effect on pay and allowances from 15th Oct. 1956.

7022027 Hav. Armr. Gian Singh—JC 7307, 17th
Nov. 1956 with ante-date of seniority without effect
on pay and allowances from 15th Nov. 1956.

7018308 Hav. Armr. Lal Bahadur—JC 7308, 26th
Nov. 1956 with ante-date of seniority without effect
on pay and allowances from 15th Nov. 1956.

S. V. IYER, Under Secy.

No. 453, dated 23rd Feb. 1957.—The undermentioned
officers are permitted to relinquish their commis-
sions:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) P. K. Bhattacharyya (SS 15318),
E.M.E., 30th Oct. 1956.

REGULAR ARMY

Army Medical Corps

Short Service Regular Commissions

Capt. G. P. Sharma (MS-5610), 11th Dec. 1956.

Capt. M. C. Moses (MS-5310), 28th Dec. 1956.

No. 454, dated 25th Feb. 1957.—The undermentioned
officer is permitted to relinquish his commission on
grounds of ill-health:—

REGULAR ARMY

Regular Commission

2/Lt. Harish Chandra (IC 7413), Artillery, 7th Aug.
1956.

No. 455, dated 22nd Feb. 1957.—The undermentioned
officers are permitted to relinquish their commissions
and to retire from service:—

REGULAR ARMY

Emergency Commissions

Maj. (A/Lt.-Col.) F. S. Shergill (IEC 1431), Jat,
1st July 1956.

Lt. (A/Capt.) B. N. Mitra (IEC 12802), Maratha,
8th Nov. 1955.

No. 456, dated 25th Feb. 1957.—The undermentioned
officers are permitted to retire from service:—

REGULAR ARMY

Regular Commissions

Majs. H. S. V. Ranga (IC 2512), Engineers and
Harbant Singh (IC 3407), Grenadiers, 1st Jan. 1957.

Army Medical Corps (SMS-CC)

Subdr. S. P. Chaturvedi, 28th Mar. 1951

No. 457, dated 23rd Feb. 1957.—The undermentioned officer is permitted to retire from army service and is transferred to Regular Reserve of Officer (Class 'X'):—

REGULAR ARMY**Regular Commission**

Lt.-Col. O. G. Eapen (IC 5584), Rajput, 19th Jan. 1957.

R. K. SUNDARESAN, Under Secy.

No. 458, dated 26th Feb. 1957.—The undermentioned officers retired from service:—

REGULAR ARMY**Army Ordnance Corps**

Shri K. Purushotham, tempy. O.O. (Civ.), 1st Dec. 1956 (F.N.).

Shri Amrit Lal, tempy. O.O. (Civ.), 21st Jan. 1957 (F.N.).

Shri B. S. Wallia, quasipermt. Civ. Labour Officer, 11th Jan. 1957 (F.N.).

B. J. SENGUPTA, Under Secy.

No. 459, dated 23rd Feb. 1957.—The undermentioned officer is granted leave:—

ARMY HEADQUARTERS**M. G. O. Branch**

Shri A. N. Tuli, permt. O.S./tempy. C.S.O. Grade II, one month and 28 days' privilege leave, 10th Dec. 1956.

(M. of D. Notn. No. 256, dated 9th Feb. 1957 in so far as it relates to the grant of privilege leave to Shri A. N. Tuli is hereby cancelled.)

No. 460, dated 21st Feb. 1957.—The following transfer is made:—

ARMY HEADQUARTERS**M. S. Branch**

Shri A. S. Sharma, permt. O.S., transferred to Air H.Q., on promotion, 4th Feb. 1957.

G. M. CHOPRA, Asstt. C.A.O.

No. 461, dated 28th Feb. 1957.—*Corrigenda.*—(i) In M. of D. Notn. No. 119, dated 15th Jan. 1949, under the heading 'INDIAN LAND FORCES' delete the name of T/Maj. MADAN GOPAL (IEC 8634).

(ii) In M. of D. Notn. No. 1653/56 under the heading "Regular Army—Army Medical Corps (Short Service Regular Commission), to be Lt. (on probation)" against the name of Baloram MUKERJEA, M.B. (Cal.), D.T.M. (Cal.), D.A. (Lond.) (MS-6076) after 28th June 1956 delete the existing entries and substitute "with seniority for pay and promotion from 6th Nov. 1945 vide A.I. 15/S/48 read with Govt. of India, M. of D. Letter No. 4073/DGAFMS/DG.1-A/6027/D (Med.), dated 13th Nov. 1953 as amended. (The antedate includes 10 years and 53 days antedate for previous full pay commissioned service and 6 months for D.A. (Lond.) which will not count for gratuity)".

(iii) In M. of D. Notn. No. 1657/56 under the heading "Regular Army—Army Medical Corps (Short Service Regular Commission), Lt. to be Capt. (on probation)" against the name of B. Mukerjea (MS 6076) for "6th May 1947" read "6th Nov. 1946".

R. K. SUNDARESAN, Under Secy.

No. 462, dated 22nd Feb. 1957.—*Corrigenda.*—(i) In M. of D. Notn. No. 1880, dated 7th Nov. 1956 published in the *Gazette of India*, dated 1st Dec. 1956, delete the existing heading "Psychological Research Wing" and substitute "A.G.'s Branch".

(ii) In M. of D. Notn. No. 21, dated 5th Jan. 1957, delete the dates shown against the names of the officers.

K. V. RAMANAMURTHI, Under Secy.

M. L. & C. SERVICE

No. 463, dated 23rd Feb. 1957.—Shri N. S. Gill, a permt. officer of the M. L. & C. Service Class I (Grade II) and Ex. Officer, Poona Cantonment, is granted 37 days' earned leave, 28th Dec. 1956.

P. N. NATU, Under Secy.

(NAVY BRANCH)

No. 464, dated 20th Feb. 1957.—The following appointment is made:—

NAVAL HEADQUARTERS

On transfer from M.G.O. Branch, Army H.Q., Shri N. S. S. Rajan, permt. C.S.O. Grade II, to be offg. Dy. Director (Civ. Personnel) until further orders vice Shri S. V. Kulkarni transferred to Deptt. of Atomic Energy, 21st Jan. 1957.

G. M. CHOPRA, Asstt. C.A.O.

No. 465, dated 22nd Feb. 1957.—Shri K. S. Viswanathan, quasi-permt. O.O. (Civ.), tempy. Civ. Lab. Officer, N.H.Q., granted earned leave for 14 days, 18th Jan. 1957.

The services of Shri Viswanathan are placed at the disposal of the Min. of Iron and Steel for employment as Stores Supdt. in Bhilai Steel Project, 1st Feb. 1957 (F.N.).

K. V. RAMANAMURTHI, Under Secy.

No. 466, dated 23rd Feb. 1957. *Corrigendum.*—In M. of D. Notn. No. 1584, dated 24th Dec. 1955, under NAVAL HEADQUARTERS, for "Shri Ram Das" read "Shri Ram Dass".

G. M. CHOPRA, Asstt. C.A.O.

(AIR BRANCH)

No. 467, dated 20th Feb. 1957.—The undermentioned Extended Service Commissioned officers are granted two years' further extension of service w.e.f. 3rd July 1956:—

INDIAN AIR FORCE**A. & S. D. Branch**

Flt. Lt. H. K. MUKERJI (3030).

Fg. Off. M. R. SONI (2174).

No. 468, dated 19th Feb. 1957.—The undermentioned officer is promoted to the acting rank of Gp. Capt.:—

INDIAN AIR FORCE**G. D. (Nav.) Branch**

Wg. Cdr. D. A. Mehta (1625), 11th Sep. 1956.

No. 469, dated 25th Feb. 1957.—The undermentioned Fg. Offr. is promoted to the subs. rank of Flt. Lt.:—

INDIAN AIR FORCE**A. & S. D. Branch**

M. G. Hastak (3691), 4th Nov. 1955.

N. A. PADMANABHAN, Dy. Secy.

No. 470, dated 20th Feb. 1957.—The undermentioned officers are granted leave:—

AIR HEADQUARTERS

Shri T. A. A. Iyer, tempy. C.S.O. Grade II, privilege leave for 1 month and 3 days, 26th Dec. 1956.

Shri S. S. Swami, C.S.O. Grade II, privilege leave for 1 month and 25 days, 18th Jan. 1957.

G. M. CHOPRA, Asstt. C.A.O.

